GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA UNSTARRED QUESTION NO.1824 TO BE ANSWERED ON 06.03.2018

Cess on Luxury Vehicles

1824. SHRI DIBYENDU ADHIKARI:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has received request to lower the cess on luxury vehicles and automobiles and if so, the details thereof;
- (b) whether the Government has any proposal to favour the luxury-car manufacturers and if so, the details thereof; and
- (c) whether the Government proposes to revive the loss making PSUs and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

- (a) & (b): Department of Revenue, Ministry of Finance has informed that certain representations have been received which, inter alia, seek concessions of certain kind on luxury vehicles. The same have been considered and after due deliberation, the GST Council has not recommended reduction in cess on luxury vehicles. It is further informed that there are currently no proposals to favour the luxury car manufacturers.
- (c): The proposals of revival of Central Public Sector Enterprises (CPSEs) whenever feasible are, placed before the Cabinet/Cabinet Committee on Economic Affairs for consideration. At present, the Department of Heavy Industry (DHI) has not finalized any such proposal for revival of tis loss making CPSEs which may be placed before the Cabinet/Cabinet Committee on Economic Affairs.
